
In the Table to the said notification, against serial number 4, in column 3, column 4 and column 5 for the existing words “F. No. DRI/CZU/VIII/26/226/2017 dated 26.09.2019”, “Nhava Sheva-I” and “Nhava Sheva-I”, F. No. DRI/CZU/VIII/26/226/2017 dated 26.09.2019 read with corrigendum dated 03.01.2020”, “Nhava Sheva-V” and “Nhava Sheva-V” respectively shall be substituted.

[F. No. DRI/HQ-CI/50D/CAA-43/2019-CI]

(JASPREEET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record
1. Principal Commissioner/Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.
3. Additional Director General, Directorate of Revenue Intelligence, Chennai with reference to his letter F. No. DRI/CZU/VIII/26/226/2019 dated 03.01.2020 and with a request to inform the noticees to the show cause notice.